

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 407**

**IA/5300/ND/2023 IN IB/778/ND/2022**

**IN THE MATTER OF:**

|  |     |            |
|--|-----|------------|
| Schneider Electric India Private Limited | ... | Applicant  |
| Versus                                   |     |            |
| Sarkun Solar Private Limited             | ... | Respondent |

**Under Section 9 (IBC).**

**Order delivered on 29.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

|                    |   |
|--------------------|---|
| For the Applicant  | : Ms. Mohna M Lal, Ms. Geetali Hazarika, Advs.                                    |
| For the Respondent | : Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Raghav Dembla, Mr. Shaurya Shyam, Advs. |

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/5300/ND/2023:-**

Ms. Geetali Hazarika, Ld. Counsel for the Applicant as well as Mr. Sumesh Dhawan, Ld. Counsel for the Respondent are present physically. Heard the arguments on behalf of the Applicant as well as Respondent. Let this matter be posted to **17.05.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**